

BEFORE THE HON'BLE NATIONAL TRIBUNAL PRINCIPAL BENCH,
NEW DELHI

O.A. No. 537/2022

In the matter of:

Mukesh Kumar Chauhan

... Applicant

Versus

State of UP & Ors.

... Respondents

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Chirag Rathi

{CHIRAG RATHI}

For Datta & Co.,

Advocates for Respondents No.7,

12, Lawyers' Chamber Block -I,

Delhi High Court,

New Delhi-110003.

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New Delhi

Dated: 21.07.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

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BRIEF REPLY

I, Yogendra Kumar, Authorised Signatory of M/s Vision Next Road Logistics Pvt. Ltd., Respondent No. 7 in the above matter, resident of at 103, Classic Homes Apartment, Marris Road, Aligarh, Uttar Pradesh - 202001 state as under:

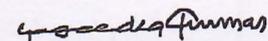
1. That I am the Authorised Signatory of Respondent No. 7 and am fully conversant with the facts and circumstances of this case.
2. That in compliance with the directions of this Hon'ble Tribunal dated 13.05.2025, Respondent No. 7 submits that it transports approximately 60,000 Metric Tonnes (MT) of clinker every month, which is about 2,000 MT per day and for

this purpose, Respondent No. 7 has deployed 10 trucks and each truck makes around 5-6 trips daily to complete the transportation. It is submitted that all the trucks are always covered with heavy-duty tarpaulins to avoid any dust or spillage during transport of clinker and Respondent No. 7 also ensures that its fleet operations are closely monitored so that all necessary precautions are followed while transporting clinker from the railway siding to the plants.

3. That, along with these precautions, Respondent No. 7 has also taken several measures to control dust and pollution at the Harduaganj Railway siding and the approach roads, these include daily water sprinkling in the loading/unloading areas and along the approach roads, for which water is regularly sourced from Respondent No. 5 (M/s J.K. Cement Ltd.). It is submitted that two anti-smog guns are also installed at the site where loading/unloading of the clinker is done and the said smog guns are operated at the time of loading and unloading of clinker to control the emission of the dust in the air. It is further submitted that earlier, a green cloth curtain measuring 600 meters in length and 25 feet in height was also placed on both sides of the siding to prevent dust from

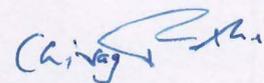
spreading, however, recently, the railways have replaced this temporary arrangement with a solid wall, which now serves as a permanent barrier for dust control.

4. That Respondent No. 7 ensures strict compliance during operations by maintaining continuous dust suppression, regular use of anti-smog guns, and ensuring proper covering of all clinker-laden trucks.
5. That Respondent No. 7 remains committed to adopting best practices and implementing necessary environmental safeguards to minimize pollution and fully supports the directions of this Hon'ble Tribunal.



Respondent No. 7

Through:



[CHIRAG RATHI]
For Datta & Co.,
Advocates for Respondent No. 7,
12, Lawyers' Chamber Block-I,
Delhi High Court,
New Delhi 110503.
Email: info@dtjuris.com.
Tel: 011-23388305, 9811698993

Dated: 21.07.2025
New Delhi

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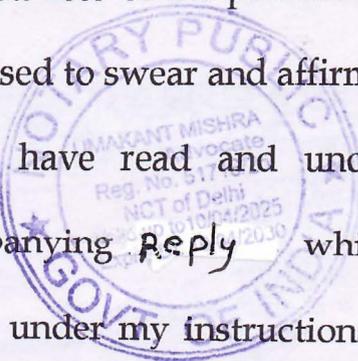
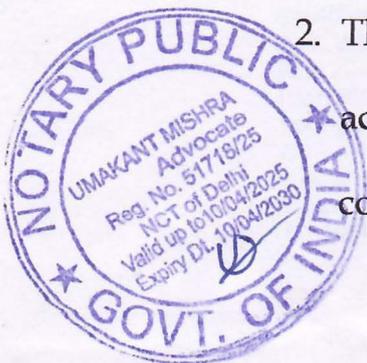
AFFIDAVIT

I, Yogendra Kumar Yadav, authorized signatory M/s Vision Next Road Logistics Pvt. Ltd., aged about 58 years, son of Sh. Padam Singh Yadav, resident of 103, Classic Homes, Maris Road, Aligarh, Uttar Pradesh 202001, presently at New Delhi, do hereby solemnly affirm and declare as under:

1. That I am the authorized signatory of the Respondent No. 7 Company and as such I am well conversant with the facts and circumstances of the present case. I am competent and duly authorised to swear and affirm the present affidavit.

2. That I have read and understood the contents of the accompanying Reply which has been drafted by my council under my instructions. The contents of the same at

Yogendra Kumar Yadav



true and correct to the knowledge based on official records and are stated to be correct.

[Handwritten signature]

DEPONENT

VERIFICATION:

23 JUL 2025

Verified at New Delhi on this _____ day of July, 2025 that the contents of the above affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed therefrom.

[Handwritten]
D/11585/22

Identify the deponent who has signed/put
Thumb impression in my presence



[Handwritten signature]

DEPONENT

Identify the deponent who has signed/put
Thumb impression in my presence

CERTIFIED THAT THE DEPONENT
Shri/Smt/Km. *[Handwritten Name]* Aged *[Handwritten Age]*
S/o, W/o, D/o *[Handwritten Name]*
R/o *[Handwritten Name]*
Identified by Shri/Smt. *[Handwritten Name]* at Delhi
has solemnly affirmed that the contents
of the above affidavit are true and
correct to his knowledge.
23 JUL 2025
[Handwritten Signature]

Notary Public, Delhi

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Kasimpur Rd, Uttar

Pradesh 202127, India

Lat : 27.993335 Long : 78.127401

07/17/2025 | 01:51 PM GMT+05:30...



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7



Harduaganj, Kasimpur,
Uttar Pradesh 202127,

Lat : 27.990819 Long : 78.129131

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